



The High Court of Kerala

013502

Kochi- 682 031
Dated- 07.02.2019

Proceedings

High Court establishment- Allocation of work to newly promoted Assistant Registrar- orders issued.

Read: High Court proceedings of even No. dated 01.02.2019

Order No.A5- 44403/2018

Sri. P. Y. Elias, Assistant Registrar is put in charge of I Section and Recruitment & Examination Cell, High Court with immediate effect.

(By Order)


K. Haripal
Registrar General

To

- The Officer concerned.
- The Joint Registrars High Court.
- The Deputy Registrar concerned.
- The Public Relations Officer, High Court
- The Private Secretary to the Chief Justice, High Court
- The Chief Librarian, High Court
- The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
- The I Section High Court
- The Recruitment and Examinations Cell, High Court
- The H & J Sections, High Court
- The I.T. Section, High Court (for publishing in the High Court website)
- The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.